NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)95/ BB/ 17	-	For compliance of office objections raised by registry	Rule 6 of IB	Mitcon Consultancy and Engg. Services Limited Vs Base Corporation Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
17.	T.S RALKUMAR	Petitioner.	J-

<u>ORDER</u>

Counsel for Petitioner is present. Counsel for M/s Argus Partners reported to the Tribunal that, she did not offer on the previous hearing to file vakalath for the Corporate Debtor and it is wrongly shown in the order. Therefore, notice is to be ordered to the Corporate Debtor. Counsel for Petitioner is directed to file the correct address of the Corporate Debtor in the registry and that, Registry to prepare notice on Corporate Debtor and Counsel for Petitioner is directed to collect the notice from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 05/01/2018.

Member (T)

Member (J)